

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF KINDLE INFRAHEIGHTS
PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Kindle Infraheights Private Limited
2.	Date of incorporation of corporate debtor	10/03/2011
3.	Authority under which corporate debtor is incorporated / registered	ROC Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U70100DL2011PTC215638
5.	Address of the registered office and principal office (if any) of corporate debtor	C - 60, VIKAS MARG, PREET VIHAR, DELHI, Delhi, India, 110092
6.	Insolvency commencement date in respect of corporate debtor	11/09/2024 (Copy of order received on 18/09/2024)
7.	Estimated date of closure of insolvency resolution process	10/03/2025
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Name:- Mr. Hemant Sethi Registration No. - IBBI/IPA-002/IP-N01107/2021-2022/13628
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Correspondence Address: C-1/2846 Sushant Lok-Phase 1, Gurugram (Haryana- 122002) Block No.IB, House No. 8-C, Ashok Vihar, Phase-1, Delhi - 110052 Email: hemantmlsethi60@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: AAA House, 64, Okhla Estate, Phase III, Behind Modi Mills, New Delhi-110020 Email: kipl.cirp@gmail.com
11.	Last date for submission of claims	02/10/2024
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Allottees (Homebuyers) are required to file their claim through https://pda.nesl.co.in/#/ and contact number (M) 8178446956 (Authorized persons, NeSL) and IRP office 011-46664600 for any issues in filing the claim during office hours (10:00 A.M. -06:00 P.M.)
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. Rajender Pal Chandel (IBBI/IPA-002/IP-ND1220/2022-2023/14135) 2. Amit Rustogi (IBBI/IPA-003/IPA-ICAI-N-00451/2023 -2024/14355) 3. Yudhishter Sharma (IBBI/IPA-003/IPA-ICAI-N-00217/2019 - 2020/12548)
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) https://ibbi.gov.in/en/home/downloads (b) https://pda.nesl.co.in/#/ The Creditors should submit their Claims at the website https://pda.nesl.co.in/#/ as mentioned against column 12.



Notice is hereby given that the National Company Law Tribunal, New Delhi, Court II has ordered the commencement of a corporate insolvency resolution process of the Kindle Infraheights Private Limited on 11/09/2024 (Copy of order received on 18/09/2024).

The creditors of Kindle Infraheights Private Limited, are hereby called upon to submit their claims with proof on or before 02/10/2024 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors (including the creditors in class) shall submit their claims with proof by electronic means only. The Financial Creditors should submit their Claim at the website <https://pda.nesl.co.in/#/>. If in case of any query relating to uploading the same on PDA NeSL, the contact details of the concerned person is (M) 8178446956 & 011-4666 4600. Other creditors can submit the claims with proof in person, by post or by electronic means. Those Creditors, who intend to submit the Claim in physical mode, can submit at the address mentioned in entry No. 10.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of Authorised representative from among the three insolvency professionals listed against entry No.13 to act as Authorised representative of the class allottees in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.



Mr. Hemant Sethi

Interim Resolution Professional in the matter of

Kindle Infraheights Private Limited

IBBI/PA-002/IP-NO1107/2021-2022/13628

AFA Valid Upto: 30.06.2025

Date: 20/09/2024

Place: Delhi